IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH

ITEM No.20
C.P (CAA) No. 41/BB/2020

IN THE MATTER OF:

Manuli PSI Hydraulics Pvt. Ltd. ... Petitioner

Order under Section 230-232 of Companies Act, 2013

Order delivered on 15.07.2021

CORAM:
SH. BHASKARA PANTULA MOHAN
HON. ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Parameshwar.G Bhat, PCS

ORDER

Heard Shri Parameshwar G. Bhat, Learned PCS for the Petitioner through Video Conference. Post the case on 06.08.2021

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

15.07.2021
Gayathri